

CP 65/2003
For orders
on 10/6/2003

Dated: 10.6.2003 (21)
Ms. Sujatha for Sh. S.P. Sarsena
Counsel for the applicant.

A request for adjournment was made on behalf of the applicant. The learned Counsel for the applicant has not been informed as to what has transpired after the applicant was called by the respondents.

Adjourned to 30-6-2003.

May
(S. K. Mathotra)
M(A)

(J. S. Dhalwal)
M(J)

Order/Invent despatched
to App^t 13/6/03
13/6/03